

ITEM NO.303-PH

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) 22304-22306/2015

(Arising out of impugned final judgment and order dated 19/05/2015 in LPA No. 1306/2014 19/05/2015 in LPA No. 14965/2013 19/05/2015 in CWJC No. 16016/2013 19/05/2015 in CWJC No. 20143/2013 19/05/2015 in LPA No. 745/2014 19/05/2015 in LPA No. 766/2014 passed by the High Court Of Patna)

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(With appln.9s) for deletion of proforma respondents, impleadment and impleadment as party respondent and impleadment as petitioner and intervention, interim relief and office report)

WITH

SLP(C) No. 22947-22949/2015

(With appln.(s) for application for transposition, deletion of proforma respondents, interim and Office Report)

SLP(C) No. 24845-24847/2015

(With appln.(s) for permission to file additional documents and Office Report)

SLP(C) No. 31449/2015

(With Office Report)

CONMT.PET.(C) No. 367-369/2016 In SLP(C) No. 22304-22306/2015

(With appln.(s) for exemption from filing O.T. and Office Report)

S.L.P.(C)...CC No. 17107/2016

(With appln.(s) for permission to file SLP and Office Report)

S.L.P.(C)...CC No. 17117-17121/2016

(With appln.(s) for permission to file SLP and Office Report)

Date : 16/11/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Anurag Pandey,Adv.

Ms. Pragya Baghel,Adv.

Mr. S.B. Upadhyay, Sr. Adv.
 Mr. Dhruv Kumar Jha, Adv.
 Mr. Kiran Kumar Jaipurian, Adv.

Mr. Amit Pawan, Adv.

Mr. Anil Kumar Mishra, Adv.

For Respondent(s) Mr. Arun K. Sinha, Adv.

Mr. Chandra Prakash, Adv.
 Mr. Shailendra Kumar, Adv.

Mr. Dushyant Parashar, Adv.

Mr. S.R. Singh, Sr. Adv.
 Mr. Kumar Ranjan, Adv.
 Mrs. Shweta Yadav
 Mr. Ujjawal Pandey, Adv.
 Mr. Mohd. Muztaba, Adv.

Mr. Gopal Jha, Adv.

Mr. Dinesh Dwevedi, Sr. Adv.
 Mr. Gopal Singh, Adv.
 Mr. Shivam Singh, Adv.

Mr. Gyan Prakash Srivastava, Adv.

Mr. Durga Dutt, Adv.
 Mr. Rohit Priyadarshi, Adv.
 Mr. Upendra Narayan Mishra, Adv.
 Mr. Himanshu Munshi, Adv.

Mr. Lakshmi Raman Singh, Adv.

Mr. Subhro Sanyal, Adv.

Ms. Manju Jetley, Adv.

Mr. Nidhesh Gupta, Sr. Adv.
 Mr. M.K. Choudhary, Adv.
 Mrs. Namita Choudhary, Adv.
 Mr. Avinash, Adv.
 Mr. Ashutosh Kumar, Adv.
 Mr. Harshul Singh, Adv.
 Ms. Kritika Khurana, Adv.
 Ms. Jennifer James, Adv.

Ms. Namita Choudhary, Adv.

Ms. Reena Pandey, Adv.

Ms. Udit Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The matters are discharged from part heard.

[O.P. SHARMA]
AR-CUM-PS

[RAJINDER KAUR]
COURT MASTER